

GOVERNMENT OF INDIA
MINISTRY OF CULTURE
LOK SABHA
STARRED QUESTION NO.*85
ANSWERED ON 02.12.2024

MONUMENTS PROTECTED UNDER AMASR ACT

*85. DR. KADIYAM KAVYA:

Will the Minister of CULTURE be pleased to state:

- (a) the details of historical and cultural monuments protected under the Ancient Monuments and Archaeological Sites and Remains Rules Act, 1958 (AMASR) in the country;
- (b) the details of amount allocated and spent on monuments of national importance/significance during the last three years, State/UT-wise;
- (c) whether the list of historical and cultural monuments is updated regularly and the Government proposes to include monuments from the State List especially from the State of Telangana for conservation, preservation and development of these sites; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF CULTURE AND TOURISM

(SHRI GAJENDRA SINGH SHEKHAWAT)

(a) to (d) A Statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (d) OF LOK SABHA STARRED QUESTION NO. *85 FOR 02.12.2024 RAISED BY DR. KADIYAM KAVYA, HON'BLE MEMBER OF PARLIAMENT REGARDING MONUMENTS PROTECTED UNDER AMASR ACT.

- (a) There are 3697 ancient monuments and archaeological sites & remains declared as of national importance by and under the Ancient Monuments and Archaeological Sites and Remains Act, 1958 in the country. State-wise details are given at **Annexure-I**.
- (b) State/UT-wise details of amount allocated and spent on monuments and archaeological sites and remains of national importance during the last three years, are given at **Annexure-II**.
- (c)& (d) List of historical monuments and archaeological sites and remains which are under Archaeological Survey of India (ASI) is updated from time to time.

In 2014; The Principal Secretary to Government (T&C), Youth Advancement Tourism & Culture (T&PMU) Department, Government of Telangana had requested ASI to protect 04 state notified protected monuments and 24 unprotected monuments. However, in 2019 The Director, Department of Heritage Telangana, Government of Telangana informed ASI about the withdrawal of the said proposal.

At present there is no such proposal under consideration.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA STARRED QUESTION NO. *85 FOR 02.12.2024.

STATE-WISE NUMBER OF PROTECTED MONUMENTS AND PROTECTED AREAS IN THE COUNTRY.

Sl.No.	Name of State	Protected Monuments/Areas
1.	Andhra Pradesh	135
2.	Arunachal Pradesh	03
3.	Assam	55
4.	Bihar	70
5.	Chhattisgarh	46
6.	Daman & Diu (U. T.)	11
7.	Goa	21
8.	Gujarat	205
9.	Haryana	91
10.	Himachal Pradesh	40
11.	Jammu & Kashmir (U. T.)	56
12.	Jharkhand	13
13.	Karnataka	506
14.	Kerala	29
15.	Ladakh (U. T.)	15
16.	Madhya Pradesh	291
17.	Maharashtra	286
18.	Manipur	01
19.	Meghalaya	08
20.	Mizoram	01
21.	Nagaland	04
22.	N.C.T. Delhi	173
23.	Odisha	81
24.	Puducherry (U. T.)	07
25.	Punjab	33
26.	Rajasthan	163
27.	Sikkim	03
28.	Telangana	08
29.	Tamil Nadu	412
30.	Tripura	08
31.	Uttar Pradesh	743
32.	Uttarakhand	44
33.	West Bengal	135
	TOTAL	3697

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE LOK SABHA STARRED QUESTION NO. *85 FOR 02.12.2024.

DETAILS OF ALLOCATION & EXPENDITURE INCURRED FOR CONSERVATION, PRESERVATION AND ENVIRONMENTAL DEVELOPMENT OF PROTECTED MONUMENTS/AREAS DURING THE LAST THREE YEARS.

(Amount Rs. in Crore)

Sl. No.	Name of State/UT	Circle / Branch	2021-22		2022-23		2023-24	
			Allocation	Expenditure	Allocation	Expenditure	Allocation	Expenditure
1.	Andhra Pradesh	Amravati	5.75	5.75	11.60	11.60	14.70	14.70
2.	Arunachal Pradesh	Guwahati	3.30	3.30	7.44	7.44	8.78	8.78
	Assam							
	Meghalaya							
	Nagaland							
3.	Bihar	Patna	3.35	3.35	9.00	9.00	16.00	16.00
4.	Chhattisgarh	Raipur	4.78	4.78	7.50	7.50	5.94	5.94
5.	Daman & Diu (UT), Gujarat	Vadodara	8.00	8.00	11.00	11.00	12.00	12.00
	Gujarat	Rajkot	2.50	2.50	3.09	3.09	2.50	2.50
6.	Goa	Goa	7.00	7.00	10.45	10.45	9.90	9.90
7.	Haryana	Chandigarh	1.50	1.50	6.53	6.53	11.00	11.00
	Punjab							
8.	Himachal Pradesh	Shimla	1.15	1.15	8.90	8.90	5.00	5.00
9.	Jammu & Kashmir (U.T)	Srinagar	2.55	2.55	6.11	6.03	7.17	7.17
10.	Jharkhand	Ranchi	1.18	1.16	2.00	2.00	2.15	2.15
11.	Karnataka	Bangalore	9.75	9.75	19.85	19.85	17.34	17.34
		Hampi	8.00	8.00	10.00	10.00	12.25	12.25
		Dharwad	7.32	7.32	10.08	10.08	9.57	9.57
12.	Kerala	Thrissure	6.82	6.82	7.50	7.50	7.09	7.09
13.	Ladakh (UT)	Mini Circle Leh	0.43	0.43	1.92	1.92	3.50	3.50
14.	Madhya Pradesh	Bhopal	11.50	11.50	14.90	14.90	17.22	17.22
		Jabalpur	4.75	4.75	8.00	8.00	9.27	9.27
15.	Maharashtra	Aurangabad	8.00	7.99	18.70	18.70	26.80	26.80
		Mumbai	12.00	12.00	15.35	15.35	15.56	15.56
		Nagpur	4.50	4.50	5.00	4.99	10.18	10.18
16.	Manipur	Aizawl	1.25	1.25	2.00	2.00	1.29	1.29
	Mizoram							
	Tripura							
17.	N.C.T.Delhi	Delhi	19.10	19.08	30.50	30.35	36.14	36.14
18.	Odisha	Bhubaneswar	8.23	8.23	13.18	13.17	12.29	12.29
19.	Puducherry (UT)	Chennai	8.00	8.00	11.45	11.45	12.95	12.95
	Tamil Nadu,							
20.	Tamil Nadu	Trichy	4.00	4.0	8.50	8.50	9.55	9.55
	Rajasthan	Jaipur	7.53	7.53	10.28	10.28	12.75	12.75
		Jodhpur	4.50	4.50	7.65	7.65	10.65	10.65
21	Sikkim,	Raiganj	5.00	5.00	7.00	7.00	8.00	8.00
	West Bengal	West Bengal	Kolkata	7.67	7.57	10.16	10.16	9.10
22	Telangana	Hyderabad	7.00	6.80	15.50	15.50	14.38	14.38
23.	Uttar Pradesh	Agra	19.35	19.35	21.27	21.15	23.52	23.52
		Jhansi	4.15	4.15	7.00	7.00	5.82	5.82
		Lucknow	10.44	10.44	19.03	19.03	16.93	16.93
		Sarnath	5.50	5.50	10.15	10.15	11.32	11.32
		Meerut	2.80	2.80	6.20	6.20	7.95	7.95
24.	Uttarakhand	Dehradun	3.75	3.75	4.85	4.85	5.42	5.42
		Chemical Preservation	6.51	6.48	9.91	9.89	8.36	8.36
		Horticultural Activity (All India)	19.33	19.32	--	--	--	--
		DG Office	11.74	11.73	3.15	2.77	13.19	13.19
		Total	270.00	269.57	392.71	391.93	443.53	443.53
